

By E-Mail/Speed Post/ Special Messenger  
**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-01/1404/2025/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**Shri Dibyajyoti Mahanta**  
District & Sessions Judge,  
Golaghat

Dated Guwahati, the 05<sup>th</sup> March, 2025

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No.DJ (G), 1701/2025, dated 14.02.2025

Sir,

With reference to the above, I am directed to inform you that you been allowed to avail HTC for the block period of 2025-2027 for travelling from Golaghat to your home town, Guwahati, and return w.e.f. the evening of 13.03.2025 till the morning 17.03.2025 by the shortest possible route.

Further, you are also allowed to avail Station Leave during that period.

Yours faithfully,

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**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-01/1405-1407 /2025/A. Dated 05<sup>th</sup> March, 2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*6/3/2025*  
**REGISTRAR (VIGILANCE)**

*05/03/25*